



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ആഗസ്റ്റ് 22 22nd August 2017	നമ്പർ } No. } 34
		1193 ചിങ്ങം 6 6th Chingam 1193	
		1939 ശ്രാവണം 31 31st Sravana 1939	

PART III Stores Purchase

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ സി1/2336/2017. 2017 ആഗസ്റ്റ് 1.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവ്വേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് പ്രോജക്ടറുകൾ (6 എണ്ണം) സ്ഥാപിക്കുവാൻ തയ്യാറുള്ളവരിൽനിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- ദർഘാസ് നമ്പർ—6/2017-18.
- ഉദ്ദേശ വില—` 3,50,000.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
- ഒറിജിനൽ—` 735.
- ഡ്യൂപ്ലിക്കേറ്റ്—` 368.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—
3-8-2017 മുതൽ 19-8-2017 വരെ രാവിലെ 10.30 മുതൽ ഉച്ചയ്ക്ക് 2 മണിവരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ.

Gaz. No. 34/2017/DTP (Stores Purchase).

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—
23-8-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കു പുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ഫോറം വി.പി.പി. വഴി അയയ്ക്കുന്നതല്ല.

31-3-2018 വരെ നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1/2336/2017. 1st August 2017.

Sealed tenders are invited for the supply and installation of Projectors (6 Nos.) in various department of Govt. Ayurveda College, Tripunithura. The tenders should superscribed "Tender for the supply and installation of Projectors in various department of Govt. Ayurveda College, Tripunithura" and addressed to the Principal, Government Ayurveda College, Tripunithura.

Tender No.—6/2017-18.

P. A. C.—` 3,50,000.

Cost of tender form (Non-refundable) (Including Taxes):

Original—` 735.

Duplicate—` 368.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender form—3-8-2017 to 19-8-2017, 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender—23-8-2017, 2 p. m.

Date and time for opening of tender—23-8-2017, 3 p. m.

Date upto which the rates to be firm—31-3-2018.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, the form will not be sent per V.P.P.

Govt. Ayurveda College, Tripunithura.

Dr. T. K. UMA, Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 3/2017-18]

നമ്പർ എ2-3410/2017/ആകോക. 2017 ജൂലൈ 19.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവ്വേദ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് 2017-18 വർഷത്തേക്ക് ആവശ്യമായ ലാബ് കെമിക്കലുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,00,000

ദർഘാസിൽ കെമിക്കലുകളുടെ പാക്ക് സൈസ്, ബ്രാന്റ്, പേര് എന്നിവ പ്രത്യേകം രേഖപ്പെടുത്തിയിരിക്കണം. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവ്വേദ കോളേജ് കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിനുപുറത്ത് “കണ്ണൂർ, ഗവ. ആയുർവ്വേദ കോളേജിലേക്ക് 2017-18 വർഷത്തിൽ ലാബ് കെമിക്കലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. പുരിപ്പിച്ച ദർഘാസുകൾ 31-8-2017-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 31-8-2017-ന് വൈകുന്നേരം 3.30-ന് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ` 600 + 5% ജി. എസ്. ടി. (ആകെ ` 630). ഫോറം തപാലിൽ ലഭിക്കുവാൻ വിലയോടൊപ്പം ` 50 അധികമായി മണി ഓർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില

നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന ഈ ഓഫീസിൽ 1-8-2017-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 30-8-2017-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ ` 315-ന് (` 300 + 5% ജി. എസ്. ടി. ആകെ ` 315) ലഭിക്കുന്നതാണ്. ഫോറം തപാലിൽ ലഭിക്കാൻ വിലയോടൊപ്പം ` 50 അധികമായി അയയ്ക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (മിനിമം ` 1,500) ` 200 മുദ്രപത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണങ്ങളാൽ 31-8-2017-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 3/2017-2018]

No. A2-3410/2017/ACK.

19th July 2017.

Sealed tenders are invited for the supply of Lab Chemicals for Government Ayurveda College, Kannur, Paryaram for the financial year 2017-18.

Estimate Cost—` 2,00,000

Tenders should be superscribed as “Tender for the supply of Lab Chemicals for Government Ayurveda College, Kannur, Paryaram for 2017-18” and addressed to the Principal, Government Ayurveda College, Kannur, Paryaram. Pack size and brand name of Chemicals should be recorded in the tender documents. Last date of receipt of sealed tenders to this office is 31-8-2017 at 3 p.m. Late tenders will not be accepted. Tenders will be opened at 3.30 p. m. on 31-8-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Paryaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 600 + 5% GST, total ` 630. Postage charge of ` 50 should be added if the forms needed by post. The price fixed for a tender form/set of forms is not refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be started at 11 a. m. on 1-8-2017 and will be closed at 3 p. m. on 30-8-2017. Demand Drafts, Cheques, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent per VPP.

Duplicate tender form if required will be issued at ` 300 + 5% GST, total ` 315. Postal charge ` 50 should be added if the forms needed by post. A preliminary agreement as per Appendix XVII on Kerala Stamp Paper worth ` 200 together with an EMD of 1% of the total amount quoted (minimum ` 1,500) should be attached with the tender form by way of Demand Draft/Postal Order. Principal has the right to accept or reject the tender without further notice. If Government have declared public holiday on 31-8-2017, tender will be opened at 3.30 p. m. on the next working day. Further details can be had from the college office during office time.

Office of the Principal, (Sd.)
Government Ayurveda College, Professor in-Charge of
Kannur, Pariyaram. Principal.

Collegiate Education Department

ലഘു ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 1/2017-18.]

നമ്പർ ബി2-907/2015/ജി.സി.കെ. 2017 ജൂലൈ 31.

2017-18 വർഷത്തേക്ക് കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിലെ ഫിസിക്ക് എഡ്യൂക്കേഷൻ വകുപ്പിലേക്ക് ആവശ്യമായ സ്പോർട്ട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി ` 2,08,000 അധികരിക്കാതെ വിതരണം ചെയ്യുന്നതിന് മുമ്പെടുത്തേണ്ട സാധനങ്ങളുടെ പട്ടിക ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ 28 ദിവസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം, തിരുവനന്തപുരം” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ “കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സ്പോർട്ട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 29-8-2017, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസുകൾ എല്ലാ പ്രവൃത്തി ദിവസവും രാവിലെ 10 മണി മുതൽ ഒരു മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകളുടെ അവസാന വിൽപ്പന 29-8-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ` 500+5% (വാറ്റ്) ആണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസിന്റെ വിലയും വിൽപ്പന നികുതിയും ഉൾപ്പെടെയുള്ള തുക മണിയോർഡറായും ആവശ്യമായ തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച് സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം അപേക്ഷിക്കേണ്ടതുമാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോമുകൾ

ആവശ്യമെങ്കിൽ ` 200+5% വാറ്റ് നിരക്കിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോമിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവുമായി (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത്) കുറഞ്ഞത് ` 2,080 ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

കുറിപ്പ്:— ടാക്സ് സ്വീകരിക്കുന്നതുമായി ബന്ധപ്പെട്ട് ഏതെങ്കിലും തരത്തിലുള്ള മാറ്റം നിലവിലുവരുന്നപക്ഷം ആയത് ടെണ്ടർ ഫോം വാങ്ങുന്ന ആളിൽനിന്നും ഇടപാടാക്കുന്നതാണ്.

[No. 1/2017-18]

No. B2-907/2015/GCK.

31st July 2017.

Sealed competitive tenders are invited for the supply of Sports Equipments to Physical Education Department. The list of items to be supplied is available along with the tender forms. The successful tenderers should deliver the items within 28 days from the date of supply order and as per the conditions specified.

Estimate Cost—` 2,08,000

The envelop containing the tender should bear the superscription “Purchase of Sports Equipment to Physical Education Department” and should be addressed to “The Principal, Government College, Kariavattom, Thiruvananthapuram, Pin-695 581”. The last date for receipt of tenders will be on 29-8-2017 at 2.30 p. m. Late tenders will not be accepted. The tenders will be opened on 29-8-2017 at 3 p.m. in the presence of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the The Principal, Government College, Kariavattom obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 500 + 5% VAT which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Tender forms will be issued on all working days from 10 a.m. to 1 p. m. Sale of tender forms will be closed on 29-8-2017 at 2 p. m. Those who wish to get tender form by post should sent Money Order for cost of tender form along with self addressed envelop affixed with sufficient stamps for sending the tender forms by registered post. Cheque, Postage Stamps will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at ` 200 + 5% VAT per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ` 2,080. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala, otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason to vested with the undersigned. The undersigned will not be responsible for any postal delay or loss of tender forms.

Further details, if any, can be had from the College office on all working days.

Note:— If there is any variation in the acceptance of tax occurred then that will be applicable to those who collect the tender form at that time.

(2)

[നമ്പർ 2/2017-18]

നമ്പർ എ2-344/2017/ജി.സി.കെ./ഇലക്ട്രോണിക്.

2017 ജൂലൈ 31.

2017-18 വർഷത്തേക്ക് കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ആന്റ് ഇൻസ്റ്റലേഷൻ ഓഫ് ഇലക്ട്രോണിക് എക്യൂപ്മെന്റ് ` 2,00,000 അധികരിക്കാതെ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച മത്സരസാധനങ്ങളുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യാനുള്ള സാധനങ്ങളുടെ പട്ടിക ദർഘാസ ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ 28 ദിവസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം, തിരുവനന്തപുരം” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ “കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ആൻഡ് ഇൻസ്റ്റലേഷൻ ഓഫ് ഇലക്ട്രോണിക് എക്യൂപ്മെന്റ് വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ 2017-18” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-8-2017, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടെയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസുകൾ എല്ലാ പ്രവൃത്തി ദിവസവും രാവിലെ 10 മണി മുതൽ ഒരു മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ ഫോമുകളുടെ അവസാന വിൽപ്പന 30-8-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ ഫോമുകളുടെ വില ` 400 + 5% വാറ്റ് ആണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസിന്റെ വിലയും വിൽപ്പന നികുതിയും ഉൾപ്പെടെയുള്ള തുക മണിയോർഡറായും ആവശ്യമായ തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച് സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം അപേക്ഷിക്കേണ്ടതുമാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ ഫോമുകൾ ആവശ്യമെങ്കിൽ ` 200 + 5% വാറ്റ് നിരക്കിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ ഫോമിനൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവുമായി (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത്) കുറഞ്ഞത് ` 2,000 ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

കുറിപ്പ്:— ടാക്സ് സ്വീകരിക്കുന്നതുമായി ബന്ധപ്പെട്ട് ഏതെങ്കിലും തരത്തിലുള്ള മാറ്റം നിലവിലുവരുന്നപക്ഷം ആയത് ടെണ്ടർ ഫോം വാങ്ങുന്ന ആളിൽ നിന്നും ഈടാക്കുന്നതാണ്.

[No. 2/2017-18]

No. A2-344/2017/GCK (Electronic). 31st July 2017.

Sealed competitive tenders are invited for the supply and Installation of Electronic equipments in Government College during 2017-18. The list of items to be supplied is available along with the tender forms. The successful tenderers should deliver the items within 28 days from the date of supply order and as per the conditions specified.

Estimate Cost—` 2,00,000

The envelop containing the tender should bear the superscription “Supply and Installation of Electronic equipments in this College under plan fund 2017-2018” and should be addressed to “The Principal, Government College, Kariavattom, Thiruvananthapuram, Pin-695 581”. The last date for receipt of tenders will be on 30-8-2017 at 2.30 p. m. Late tenders will not be accepted. The tenders will be opened on 30-8-2017 at 3 p.m. in the presence of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application the The Principal, Government College, Kariavattom obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 400 + 5% VAT which is the price fixed for form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Tender forms will be issued on all working days from 10 a.m. to 1 p. m. Sale of tender forms will be closed on 30-8-2017 at 2 p. m. Those who wish to get tender form by post should sent Money Order for cost of tender form along with self addressed envelop affixed with sufficient stamps for sending the tender forms by registered post. Cheque, Postage Stamps will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at ` 200 + 5% VAT per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ` 2,000. The tenderers who are

eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala, otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason to vested with the undersigned. The undersigned will not be responsible for any postal delay or loss of tender forms.

Further details, if any, can be had from the College Office on all working days.

(3)

[നമ്പർ 3/2017-18]

നമ്പർ എ2-341/2017/ജി.സി.കെ./ഇലക്ട്രോണിക്

2017 ജൂലൈ 31.

2017-18 വർഷത്തേക്ക് കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ആന്റ് ഇൻസ്റ്റലേഷൻ ഓഫ് ഇലക്ട്രോണിക് എക്യൂപ്മെന്റ് ` 1,80,000-ൽ അധികരിക്കാതെ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച മത്സരസാഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യാനുള്ള സാധനങ്ങളുടെ പട്ടിക ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ 28 ദിവസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം, തിരുവനന്തപുരം” എന്ന വിലാസത്തിൽ ലഭിക്കുന്ന ദർഘാസുകളടങ്ങിയ കവറിനുമുകളിൽ “കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ആന്റ് ഇൻസ്റ്റലേഷൻ ഓഫ് ഇലക്ട്രോണിക് എക്യൂപ്മെന്റ് വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് 2017-18” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-8-2017, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ള വരുടെയൊ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം 3.30 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസുകൾ എല്ലാ പ്രവൃത്തി ദിവസവും രാവിലെ 10 മണി മുതൽ 1 മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകളുടെ അവസാന വിൽപ്പന 30-8-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ` 400 + 5% വാറ്റ് ആണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസിന്റെ വിലയും വിൽപ്പന നികുതിയും ഉൾപ്പെടെയുള്ള തുക മണിയോർഡറായും ആവശ്യമായ തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം അപേക്ഷിക്കേണ്ടതുമാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോമുകൾ ആവശ്യമെങ്കിൽ ` 200 + 5% വാറ്റ് നിരക്കിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

Gaz. No. 34/2017/DTP (Stores Purchase).

ദർഘാസ് ഫോമിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവുമായി (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത്) കുറഞ്ഞത് ` 1,800 ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. കുടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

കുറിപ്പ്:—ടാക്സ് സ്വീകരിക്കുന്നതുമായി ബന്ധപ്പെട്ട് ഏതെങ്കിലും തരത്തിലുള്ള മാറ്റം നിലവിൽവരുന്ന പക്ഷം ആയത് ടെണ്ടർ ഫോം വാങ്ങുന്ന ആളിൽ നിന്നും ഈടാക്കുന്നതാണ്

[No. 3/2017-18]

No. A2-341/2017/GCK (Electronic). 31st July 2017.

Sealed competitive tenders are invited for the supply and Installation of Electronic equipments in Government College during 2017-18. The list of items to be supplied is available along with the tender forms. The successful tenderers should deliver the items within 28 days from the date of supply order and as per the conditions specified.

Estimate Cost—` 1,80,000.

The envelop containing the tender should bear the superscription “Supply and Installation of Electronic equipments in this College under plan fund 2017-2018” and should be addressed to “The Principal, Government College, Kariavattom, Thiruvananthapuram, Pin-695 581”. The last date for receipt of tenders will be on 30-8-2017 at 2.30 p. m. Late tenders will not be accepted. The tenders will be opened on 30-8-2017 at 3.30 p.m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to The Principal, Government College, Kariavattom obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 400 + 5% VAT which is the price fixed for form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Tender forms will be issued on all working days from 10 a.m. to 1 p. m. Sale of tender forms will be closed on 30-8-2017 at 2 p. m. Those who wish to get tender form by post should sent Money Order for cost of tender form along with self addressed envelop affixed with sufficient stamps for sending the tender forms by registered post. Cheque, Postage Stamps. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at ` 200 + 5% VAT per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts

subject to the minimum of ` 1,800. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason to vested with the undersigned. The undersigned will not be responsible for any postal delay or loss of tender forms.

Further details, if any, can be had from the College Office on all working days.

(4)

[No. 4/2017-18]

[നമ്പർ 4/2017-18]

No. A2-341/2017/GCK (Chemicals). 31st July 2017.

നമ്പർ എ2-341/2017/ജി.സി.കെ./കെമിക്കൽസ്.

2017 ജൂലൈ 31.

2017-18 വർഷത്തേക്ക് കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ കെമിക്കൽസ് സപ്ലൈ ചെയ്യുന്നതിനായി ` 2,16,000 അധികരിക്കാതെ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. വിതരണം ചെയ്യാനുള്ള സാധനങ്ങളുടെ പട്ടിക ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ 28 ദിവസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

Sealed competitive tenders are invited for the supply of chemicals in this College during 2017-18. The list of items to be supplied is available along with the tender forms. The successful tenderers should deliver the items within 28 days from the date of supply order and as per the conditions specified.

Estimate Cost—` 2,16,000.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം, തിരുവനന്തപുരം” എന്ന വിലാസത്തിൽ ലഭിക്കുന്ന ദർഘാസുകളുടെ കവറിനുമുകളിൽ “കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ഓഫ് കെമിക്കൽസ് ചെയ്യുന്നതിനുള്ള ദർഘാസ് 2017-18” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 31-8-2017, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ള വരുടെയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

The envelop containing the tender should bear the superscription “Supply of Chemicals to Government College, Kariavattom 2017-2018” and should be addressed to “The Principal, Government College, Kariavattom, Thiruvananthapuram, Pin-695 581”. The last date for receipt of tenders will be on 31-8-2017 at 2.30 p. m. Late tenders will not be accepted. The tenders will be opened on 31-8-2017 at 3 p.m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the The Principal, Government College, Kariavattom obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 500 + 5% VAT which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Tender forms will be issued on all working days from 10 a.m. to 1 p. m. Sale of tender forms will be closed on 31-8-2017 at 2 p. m. Those who wish to get tender form by post should sent Money Order for cost of tender form along with self addressed envelop affixed with sufficient stamps for sending the tender forms by registered post. Cheque, Postage Stamps will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at ` 200 + 5% VAT per copy.

ദർഘാസുകൾ എല്ലാ പ്രവൃത്തി ദിവസവും രാവിലെ 10 മണി മുതൽ ഒരു മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകളുടെ അവസാന വിൽപ്പന 31-8-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ` 500 + 5% വാറ്റ് ആണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസിന്റെ വിലയും വിൽപ്പന നികുതിയും ഉൾപ്പെടെയുള്ള തുക മണിയോർഡറായും ആവശ്യമായ തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച് സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം അപേക്ഷിക്കേണ്ടതുമാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോമുകൾ ആവശ്യമെങ്കിൽ ` 200+5% വാറ്റ് നിരക്കിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ` 2,160. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason to vested with the undersigned. The undersigned will not be responsible for any postal delay or loss of tender forms.

Further details, if any, can be had from the College Office on all working days.

Note:—If there is any variation in the tax occurred then that will be applicable to those who collect the tender form at that time.

Government College,
Kariavattom,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 5/2017-18]

നമ്പർ എ1/499/2017-18.

2017 ജൂലൈ 28.

നടപ്പുമാറ്റങ്ങൾ സർക്കാർ കോളേജിലെ കമ്പ്യൂട്ടർ ലാബിലേക്ക് ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 31-8-2017 ഉച്ചയ്ക്കുശേഷം 1 മണി വരെ ആയിരിക്കും. അന്നേ ദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക— ` 1,30,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് പ്രമാണത്തിന്റെ വില:

ഒറിജിനൽ—` 420.

ഡ്യൂപ്ലിക്കേറ്റ് — ` 210.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജാഫീസിൽ നിന്നും 31-8-2017 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ കുലിയായി ` 40 കൂടി അയയ്ക്കേണ്ടതാണ്. ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർസ് പർച്ചേസ് നിയമങ്ങൾ എല്ലാം ഇതിനും ബാധകമാണ്.

[No. 05/2017-18]

No. A1-499/2017-18.

28th July 2017.

Sealed tenders are invited for supply of Electronics equipments in Computer Lab, Government College, Nedumangad under Plan fund for the year 2017-18.

The envelopes containing the tenders should be superscribed "For the supply of Electronics equipments in Computer Lab, Government College, Nedumangad under plan fund 2017-18" and addressed to the Principal, Govt. College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 31-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 31-8-2017 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated Cost is ` 1,30,000 (One lakh thirty thousand only) (the price Quoted should be in clusive of all taxes, duties, cesses etc.).

Intending tenderers may on application to "The Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a Cash remittance of ` 420 (` 400 + 20) which is the price fixed for a form and which not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 noon on 31-8-2017. Cheques Postage Stamps etc. will not be accepted towards the cost of tender forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ` 210 per copy. Tenders should execute an agreement in Kerala Stamp Paper worth ` 200.

Government College,
Nedumangad.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ2-534/2017-18/SNC/(Z).

2017 ജൂലൈ 24.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിൽ സുവോളജി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 3,00,000.

നിരതദ്രവ്യം—1 %.

സെക്യൂരിറ്റി—5 %.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ സുവോളജി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസ് എസ് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ. പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 30-8-2017-ന് 3 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ച വരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306-ൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 630 (` 600 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 30-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചുകൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 315 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-534/2017-18/SNC/(Z). 24th July 2017.

Sealed tenders are invited for the supply of Laboratory Equipments and Chemicals to Zoology Department for an Estimated Cost of ` 3,00,000.

- EMD—1%.
- Security—5% .

The tender should be superscribed as “ Tender for the supply of Laboratory Equipments to Zoology Department under starting of new courses 2017-18 and addressed to the Principal, ‘SNGS College, Pattambi, Mele Pattambi P. O., 679 306. Last date for the receipt of tender is 3 p. m. on 30-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, SNGS College, Pattambi, Mele Pattambi P. O., Pin-679 306 to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by a Cash remittance of ` 630 (` 600 + VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances (` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 30-8-2017. Cheque/DD/Postage Stamps etc. will not be accepted towards the cost of forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ` 315 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

(2)

നമ്പർ എ2-534/2017-18/SNC/(P). 2017 ജൂലൈ 25.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- അടങ്കൽ തുക—` 2,00,000.
- നിരതദ്രവ്യം—1%.
- സെക്യൂരിറ്റി—5 %.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസ് എസ് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 30-8-2017-ന് 3 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ച വരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306-ൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 420 (` 400 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 1/4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 30-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 210 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-534/2017-18/SNC/(P). 25th July 2017.

Sealed tenders are invited for the supply of Laboratory Equipments and Chemicals to Physics Department for an Estimated Cost of ` 2,00,000.

- EMD—` 1%.
- Security—5%.

The tender should be superscribed as “ Tender for the supply of Laboratory Equipments to Physics Department under starting of New Courses 2017-18” and addressed to the Principal, ‘SNGS College, Pattambi, Mele Pattambi P. O.-679 306. Last date for the receipt of tender is at 3 p. m. on 30-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, SNGS College, Pattambi P. O., Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by a Cash remittance of ` 420 (` 400 + VAT) which is the price fixed for a fom/ set of forms and which is not refundable under any circumstances (` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 30-8-2017. Cheque/DD/Postage Stamps etc. will not be accepted towards the cost of tender forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ` 210 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

Sree Neelakanta Govt. Sanskrit College, (Sd.)
Pattambi. Principal.

ദർഘാസ് പരസ്യം

[No. 01/2017-18/XII പ്ലാൻ]

നമ്പർ എ3-587/2014. 2017 ജൂലൈ 28.

കാസറഗോഡ് ഗവൺമെന്റ് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ലാപ്ടോപ്പ് കമ്പ്യൂട്ടർ, വോയ്സ് റെക്കോർഡർ, യു. പി. എസ്. (600VA), പ്രിന്റർ എന്നീ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി “ജനറൽ ഡവലപ്മെന്റ് അസിസ്റ്റന്റ് യു. ജി. സി. (പ്ലാൻ)” എന്ന ശീർഷകത്തിൽ ` 1,30,378-ന്റെ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു പുറത്ത് ലാപ്ടോപ്പ് കമ്പ്യൂട്ടർ, വോയ്സ് റെക്കോർഡർ, യു. പി. എസ്. (600 VA), പ്രിന്റർ എന്നീ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് “ജനറൽ ഡവലപ്മെന്റ് അസിസ്റ്റന്റ് യു. ജി. സി. (പ്ലാൻ)” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ 14-8-2017 മുതൽ വിതരണം ആരംഭിക്കുന്നതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 25-8-2017-ന് ഉച്ചയ്ക്ക് 1 മണിയാണ്. വൈകി എത്തുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം (25-8-2017-ന്) ഉച്ചയ്ക്ക് 2 മണിക്ക് അപ്പോൾ ഹാജരുള്ള ദർഘാസുകാരുടെയോ ദർഘാസുകാർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസിനുള്ള അപേക്ഷാ ഫോറങ്ങൾ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, പി. ഒ. വിദ്യാനഗർ, പിൻ-671 123 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. അടക്കം ` 448 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 400 + 12% ജി.എസ്.ടി.) പണമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ല.

ദർഘാസ് ഫോറത്തിന്റെ വിലപന 25-8-2017-ന് ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കാൻ ` 498 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 400 + 12% ജി.എസ്.ടി. + തപാൽ ചാർജ്ജ്

` 50) മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. തപാൽവഴി ദർഘാസ് ഫോറത്തിനുള്ള അപേക്ഷ 21-8-2017 -ന് വൈകുന്നേരം 5 മണിവരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതു സംബന്ധിച്ച നിരക്കുകളും നിബന്ധനകളും വിതരണം ചെയ്യുവാനെടുക്കുന്ന പരമാവധി കാലാവധി എന്നിവ വ്യക്തമായി പരാമർശിക്കേണ്ടതാണ്. നിരക്കുകൾക്ക് 31-3-2018 വരെ സ്ഥിരതയുണ്ടായിരിക്കണം. ദർഘാസിന്റെ കൂടെ ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിലുള്ള സമ്മതപത്രവും നിരതദ്രവ്യമായി മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാസർഗോഡ്, വിദ്യാനഗർ പി. ഒ. എന്ന പേരിൽ ഡി.ഡി.-യും അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്ന തല്ല. കേരള സർക്കാർ സ്റ്റോർസ് പർച്ചേസ് ഡിപ്പാർട്ട്മെന്റ് മുഖേന രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിരതദ്രവ്യം സമർപ്പിക്കുന്നതിൽ നിന്ന് ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള സ്ഥാപനങ്ങൾ മതിയായ രേഖകൾ ഹാജരാക്കുന്നപക്ഷം നിരതദ്രവ്യം ഒടുക്കേണ്ടതില്ല.

യാതൊരു കാരണവും ബോധിപ്പിക്കാതെ തന്നെ ദർഘാസ് തീയതി ദീർഘിപ്പിക്കുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

[No. 1/2017-18/XII Plan]

No. A3/587/2014. 28th July 2017.

Sealed competitive tenders are invited for the supply of Laptop, Voice Recorder, UPS and Printers for Various Departments of Government College, Kasaragod for an amount of ` 1,30,378 (Rupees One lakh thirty thousand three hundred and seventy eight only) under General Development Assistance of UGC XII Plan.

The tender should be superscribed “Tenders are invited for the supply of Laptop, Voice Recorder, UPS and Printers for Various Departments under UGC XII Plan “General Development Assistance” and addressed to the Principal, Government College, Kasaragod, Vidyanagar P. O., Kasaragod-671 123.

The Sale of tender form will be start on 14-8-2017. The last date and time for the receipt of the tender will be at 1 p. m. on 25-8-2017 and the same will be opened at 2 p. m. on the same day in the presence of the tenderer or their authorized representatives who may be present at that time. Late tender will not be accepted on any account.

The application for tender form should be accompanied by a cash remittance of ` 448 being the cost of tender form including GST (cost of tender form ` 400 + GST 12%). Tender forms are not transferable. Sale of tender form will be colsed at 12 noon on 25-8-2017.

Cheques, D.D. or the Postal Orders etc. will not be accepted towards the cost of tender form. Those who require the tender form by post, should send an amount of ` 498 [` 50 (Postal charge)] by Money Order. Application for tender form, to be sent by post, will be entertained only up to 21-8-2017.

Rates and conditions for the supply of Laptop, Voice Recorder, UPS and Printers maximum period required for the delivery of articles should clearly be mentioned. The rates should remain stable till 31-3-2018.

Every tender should be accompanied by an agreement (Appendix X of SPM) in Kerala Stamp Paper worth ` 200 and an E.M.D. of 1% of the quoted value in the form of D.D. in favour of the Principal, Government College, Kasaragod.

Tender without E.M.D. will be rejected, but will be entertained from the firms which are exempted from furnishing E.M.D. on production of clear documentary evidence.

The undersigned reserves the right to extend, cancel or reject the tenders without assigning any reason thereof.

Government College,
Kasaragod.

(Sd.)
Principal.

Forest Department

ഇ-ദർഘാസ് പരസ്യം

നമ്പർ T-3344/2017.

2017 ജൂലൈ 27.

കേരള വനം വകുപ്പിലെ പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് ഏജൻസി തേക്കടിക്കുവേണ്ടി ആംബുലൻസ് വാങ്ങുന്നതിന് പരിചയ സമ്പന്നരായ അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മെമ്പർ സെക്രട്ടറി ആന്റ് ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് ഏജൻസി, പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ, തേക്കടി ഓൺലൈൻ ദർഘാസ് ക്ഷണിക്കുന്നു. ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്ന തിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് പ്രമാണ വില എന്നിവ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ട്രാവൻകൂറിന്റെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകളിൽ NEFT വഴിയോ ഓൺലൈനിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാലിലോ ടെണ്ടർ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—T-3344/2017.

അടങ്കൽ തുക—` 10,00,000.

നിരതദ്രവ്യം—` 25,000.

ദർഘാസ് പ്രമാണത്തിന്റെ വില + ജി.എസ്.റ്റി. സമയത്തെ നിരക്ക്—` 2,000 + ജി.എസ്.റ്റി.

ദർഘാസ് പ്രമാണങ്ങൾ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ നിന്നും ഡൗൺലോഡ് ചെയ്യാവുന്നതാണ്.

കരാറുകാരുടെ ക്ലാസ്സ്—ആമ്പുലൻസിന്റെ വിതരണക്കാർ.

ഡിവിഷൻ—മെമ്പർ സെക്രട്ടറി ആന്റ് ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് ഏജൻസി, പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ, തേക്കടി.

പ്രവർത്തി ചെയ്തു തീർക്കേണ്ട കാലാവധി—15 ദിവസം.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാകുന്ന തീയതിയും സമയവും—22-8-2017 വൈകുന്നരം 5 മണി മുതൽ.

ദർഘാസ് പരസ്യം ഗസറ്റിൽ ലഭ്യമാകുന്ന തീയതി—22-8-2017.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—7-9-2017, 12.30 മണി വരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—13-9-2017 ഉച്ചയ്ക്ക് 12.30 മണി വരെ.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് OEM സർട്ടിഫിക്കറ്റ് വിവരം എന്നിവ ഓൺലൈനായി സമർപ്പിക്കേണ്ടതാണ്. ഇപ്രകാരം സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ ടെണ്ടർ തുറക്കുന്നതിനുമുമ്പ് സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ NIC-യിൽ നിന്നോ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന etenders Helpdesk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേമെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (വിതരണക്കാർ ഇടപാടുകൾക്കുള്ള കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. ടെക്നിക്കൽ ബിഡും ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും കേരള വനം വന്യജീവി വകുപ്പോ, പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് ഏജൻസിയോ ഉത്തരവാദിയായിരിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ മെമ്പർ സെക്രട്ടറി ആന്റ് ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ ഫോറസ്റ്റ് ഡവലപ്പ്മെന്റ് ഏജൻസി, പെരിയാർ ഈസ്റ്റ് ഡിവിഷൻ, തേക്കടി—ദർഘാസ് തുറക്കുന്നതാണ്. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധിയായി സർക്കാർ പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അതിനു തൊട്ടുപിന്നീടുള്ള പ്രവൃത്തി ദിവസം സമയത്ത് ദർഘാസ് തുറക്കുന്നതാണ്.

ദർഘാസ് സംബന്ധമായി പി.ഡബ്ല്യു.ഡി.-ൽ നിലവിലുള്ള എല്ലാ നിബന്ധനകളും കൂടാതെ നിലവിൽ പ്രാബല്യത്തിലുള്ള സ്റ്റോഴ്സ് പർച്ചേസ് നിയമത്തിലെ വ്യവസ്ഥകളും ഈ ദർഘാസിൽ ഉൾക്കൊള്ളിക്കുന്നു.

No. T-3344/2017.

27th July 2017.

The Member Secretary and Chief Executive Officer, Forest Development Agency, Periyar East Division, Thekkady for and on behalf of the Governor of Kerala invites online e-tenders from registered bidders having the facility to supply the following item. Tender documents and tender schedules may be downloaded free of cost from the e-GP website www.etenders.kerala.gov.in. All bid/tender documents are to be submitted online only and in the designation online cover(s)/envelope(s) on the www.etenders.kerala.gov.in website. Bids shall be accepted only through online mode www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late online bids will not be accepted.

Tender Number—T-3344/2017.

PAC—` 10,00,000.

EMD—` 25,000.

Cost of tender form + GST (the rate applicable at the time)—` 2,000 + GST.

Sale of tender documents—Can be downloaded from the website www.etenders.kerala.gov.in

Classification of bidder—Suppliers of Ambulance.

Name of Division—Forest Development Agency, Periyar East Division, Thekkady.

Period of completion of work—Fifteen days.

Date and time from which the tender will be available in website—22-8-2017, 5 p. m.

Date on which the tender will be appear in Gazette—22-8-2017.

Last date and time of receipt of tender—7-9-2017, 12.30 hours.

Date and time of opening of tender—13-9-2017, 12.30 hours.

1. Bidders shall remit the tender document fee and the Earnest Money Deposit using online payment option of e-procurement system only and submitted through the internet online banking of State Bank of Travancore or through NEFT for other banks. Bidders opting for NEFT facility of online payment are advised to exercise this option at least 72 hours before the closing date of bid to ensure that payment towards tender documents fees and EMD are credited and a confirmation is reflected in the e-procurement system. The online NEFT remittance form provided by e-procurement system for making a NEFT transaction is not a payment confirmation. Kerala Forest Department/FDA/NIC/SBT shall not be any kind of delay in payment status confirmation.
2. Bidders are requested to submit scanned copy of the following documents preliminary agreement executed in Kerala Stamp Paper worth ` 200 duly filled up proforma for availing e-payment by online. Subsequently the hard copy of attested copy of Registration Certificate, EMD Exemption Certificate, OEM Certificate (if any), preliminary agreement in original and tender document would be submitted offline in a sealed cover superscribing the name of supply article and tender number to the office of the Member Secretary and Chief Executive Officer, Forest Development Agency, Periyar East Division, Thekkady through Speed Post/Registered Post as prescribed in the time schedule, failing which such tenders will be rejected.
3. The bidding authority deserves the right to modify/cancel any/all bids without assigning any reason. The Kerala Forest and Wildlife Department and Forest Development Agency Periyar East Division, Thekkady will not be responsible for any error like missing of scheduled data, while downloading by the bidder and non receipt of documents.
4. Any further clarifications on this tender can be obtained from NIC/the e-tender help desk number available in the www.etenders.kerala.gov.in website and from this office during the office hours. The details regarding e-payment (bidder's bank account number where he/she is having core banking facility and e-mail ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designated online covers.
5. The Forest Department and Forest Development Agency, Periyar East Division, Thekkady will not be responsible for any inconveniences or loss to the bidder while uploading/downloading the bid.
6. The tender/bids shall be opened online at the Office of the Member Secretary and Chief Executive Officer, Forest Development Agency, Periyar East Division, Thekkady in the presence of bidders/their representatives who wish to attend at the above address. If the tender opening date happens to be on a holiday or non working day due to any other valid reason, the tender opening process will be done on the next working day at same time and place.
7. All other existing conditions related to e-tendering of Kerala PWD for procurement conditions as per prevailing STP rules will be applicable in this tender also.

Specifications:—Engine—FM2.6CR, BSIV, 4 Cylinder inline, TCIC, common rail diesel Engine displacement—2956 CC Maximum Output—85hp@3200rpm Maximum torque—230nm Clutch—Single Plate, dry fiction, hydraulically actuated Transmission—G28/5-Overdrive, 5 forward and 1 reverse Transfer case (4WD)-Single lever selective 4x4 with high-low option Front axle (4WD)—live rigid with differential lock Steering—Power Steering Chasis—C in C ladder type.

Forest Development Agency,
Periyar East Division,
Thekkady.

SILPA V. KUMAR IFS,
Member Secretary and
Chief Executive Officer.

ദർഘാസ് പരസ്യം

[നമ്പർ 6/2017-18]

നമ്പർ ഇ.-2277/2017.

2017 ആഗസ്റ്റ് 5.

മറയൂർ സാൻഡൽ ഡിവിഷനിൽ മറയൂർ സാൻഡൽ ഡിപ്പോയിൽ 3 KVA ഡീസൽ ജനറേറ്റർ (1 എണ്ണം) Automatic Mains Failure System ഉൾപ്പെടെ വാങ്ങുന്നതിനും ഇൻസ്റ്റാൾ ചെയ്ത് കമ്മീഷൻ ചെയ്യുന്നതിനും നിർമ്മാതാക്കൾ/അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ഈ പരസ്യത്തിനോടൊപ്പം ഉള്ളടക്കം ചെയ്ത അനക്സർ-A-യിൽ പറയുന്ന നിലവാരത്തിലുള്ളതും നിശ്ചിത യോഗ്യതകളുള്ളവയും ആണെന്ന് ഉറപ്പുവരുത്തേണ്ടതാണ്.

ദർഘാസ് അടക്കം ചെയ്ത കവറിനുമുകളിൽ “ദർഘാസ് നമ്പർ ഇ. 1767/17, ജനറേറ്റർ വിതരണം ചെയ്യുന്നതിനും സ്ഥാപിക്കുന്നതിനുമുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തി ഡിവിഷണൽ ഫോറസ്റ്റ് ഓഫീസർ, സാൻഡൽ ഡിവിഷൻ, മറയൂർ എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയും നികുതികളും അടച്ച് മറയൂർ ഫോറസ്റ്റ് ഡിവിഷനിൽനിന്നും വാങ്ങാവുന്നതാണ്.

- അടങ്കൽ തുക—` 1,60,000.
- നിരതദ്രവ്യം—` 1,600.
- ടെണ്ടർ ഫോറത്തിന്റെ വില :
 - ഒറിജിനൽ—` 400 + വാറ്റ്.
 - ഡ്യൂപ്ലിക്കേറ്റ്—` 200 + വാറ്റ്.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-9-2017 ഉച്ചയ്ക്ക് 1 മണി.

ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—18-9-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയായ 18-9-2017 വൈകിട്ട് 3.30-ന് ഹാജരുള്ള കരാറുകാരുടെ സാന്നിധ്യത്തിൽ താഴെ ഒപ്പിട്ടിട്ടുള്ള അധികാരിയോ ടിയാൻ അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിനൊപ്പം നിരതദ്രവ്യത്തിനുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ്/ഫിക്സഡ് ഡിപ്പോസിറ്റ് രസീത് (മറയൂരിലുള്ള ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ മാറാവുന്ന വിധത്തിലുള്ളതും താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയുടെ പേരിലുള്ളതും) ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിലുള്ള പ്രിലിമിനറി എഗ്രിമെന്റ് ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. അപൂർണ്ണമായ ദർഘാസുകൾ യാതൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതായിരിക്കും. ദർഘാസുകൾ കാരണം ബോധ്യപ്പെടുത്താതെ നിരസിക്കുന്നതിനുള്ള പൂർണ്ണ അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന അധികാരിയിൽ നിക്ഷിപ്തമായിരിക്കും. ദർഘാസ് തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണവശാൽ പൊതു അവധിയായി വന്നാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് പുതുക്കിയ സ്റ്റോർ പർച്ചേസ് മാനുവലിനും അനുബന്ധ ചട്ടങ്ങൾക്കും വിധേയമായിരിക്കും.

[No. 6/2017-18]

No. E-2277/17.

5th August 2017.

Sealed competitive tenders in the prescribed form are invited by the undersigned for and on behalf of the Governor of Kerala from manufacturers/authorised dealers for supply and installation of 3KVA Diesel Generator Set with Automatic Mains Failure System at Sandal Depot, Marayoor with Specifications as given in Annexure A below.

The envelop containing the tender should bear the superscription “Tender No. E-2277/17—Supply and Installation of Generator” and should be addressed to the Divisional Forest Officer, Sandal Division, Marayoor. Tender forms and other particulars and detailed specification of materials can be had from the office of the undersigned on application in writing up to the time and date given below:

- Estimated Cost—` 1,60,000.
- EMD—` 1,600.
- Cost of tender form :
 - Original—` 400 + VAT.
 - Duplicate—` 200 + VAT.

Last date and time for sale of tender form—18-9-2017, 1 p. m.

Last date and time for receipt of tender—18-9-2017, 3 p. m.

The tenders will be opened at 3.30 p.m. on 18-9-2017 by the undersigned or an Officer authorised by the undersigned in the presence of the tenderers or their authorised representatives who may be present at that time. Application for tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. If the due date happens to be a holiday, the next working day will be the due date.

The Earnest Money Deposit (EMD) noted against the works should be paid along with the tenders by DD/FDR (Cheque will not be acceptable) pledged in favour of the undersigned payable at any Nationalized Bank at Marayoor. Preliminary Agreement in Stamp Paper worth ₹ 200 should be enclosed with the tender. Incomplete tenders or tenders without EMD or agreement are liable to be rejected without any notice. The undersigned reserves all the right to reject any tender without assigning any reasons thereof. The tender will be in compliance with Revised Store Purchase Manual and related Rules.

Annexure A

Diesel Portable Generator set

Prime Rating at rated RPM		KVA	3
Power Factor		Laqging	0.8
Voltage		V	230, Single Phase
Noise Level (1 M)		dBA	≤75
Fuel Consumption*	At 100% Load		1.00
	At 75% Load	Ltrs/hr	0.75
	At 50% Load		0.65
Fuel tank capacity		Ltrs.	13
Overall dimensions	Length	mm	920
	Width	mm	560
	Height	mm	920
Weight of generator set with canopy	Dry	kg.	180
	Wet	kg.	190

ENGINE

Rated output (prime continuous rating as per ISO 3046)		kW	3.38
		HP	4.6
No. of Cylinder		Number	1
Cubic capacity		CC	306
Rated Speed		RPM	3000
Cooling System			Air Cooled

ALTERNATOR

Insulation Class		Class H
Alternator Efficiency at (100% Load) 0.8 pf"		74%
Max Voltage Dip at Full Load 0.8 pf Lag		≤ 20%
Max Time to build up rated voltage at Rated RPM		< 5sec provided engine reach the rated speed

BATTERY

Electrical Battery starting voltage		Volts-DC	12
Starting System			Electric/Recoil Start

Automatic Mains Failure System

KVA rating		10
No. of Phases		Single
Contactor		
	Rating AC1	25A
	No. of poles	4
	Operating band	75% to 120%
	Contractor coil Voltage	240V 50Hz
	Safety interlock	Mechanical and electrical interlocking for contactors
Operating Temperature		-10 to 40° C
IP		IP23
Battery Charger		12V 2A trickle charger
Termination Capacity (sq. mm)		16

Divisional Forest Office,
Marayoor.

AFSAL AHAMED,
Divisional Forest Officer
(For and on behalf of the Governer of Kerala).

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി1-5036 (3)/2017/എം. സി. റ്റി. 2017 ജൂലൈ 21.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോ ബയോളജി വി. ആർ. ഡി. എൽ. വിഭാഗത്തിലേക്ക് ജെൽ ഡോക്യുമെന്റേഷൻ സിസ്റ്റം വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—111/2017.

അടങ്കൽ തുക—` 3,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ—` 1,110.

പകർപ്പ്—` 555.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Specifications

General :

Tender is invited from reputed original manufacturer or their authorized agents/dealers only. Information regarding installation in India and satisfactory service and maintenance may be forwarded with all the details for verification. Copy of all the certificates and the detailed

brochure should be submitted along with technical bid. CAMC rate should be quoted for five years after the warranty period. This is mandatory and if not provided will lead to rejection of tenders.

Technical :

1. Gel imaging system to visualize
 - (i) Stained protein gels (coomassie, silver, UV light-excited fluorescent stains) and
 - (ii) Stained nucleic acid gels (ethidium bromide and other UV light-excited fluorescent stains)
2. Compact bench top instrument.
3. With UV and visible light transillumination, motorized zoom lens; Transillumination and epi-illumination.
4. Auto exposure setting for optimum image exposure time.
5. Excitation source-Trans-UV, 254; 365nm.

The instrument should satisfy the following application

- Imaging SDS PAGE & agarose gels
- Imaging 2D protein gels
- Absolute and relative quantitations
- Molecular weight determination and DNA sizing
- Volumetric analysis
- High resolution scientific grade peltier cooled CCD camera with at least 5 or more megapixels with true 16-bit depth. The camera should be equipped with latest high speed USB port for faster performance and download auto focus configuration.
- Instrument should have a wide trans-illumination area of which is capable of taking sample size of at least 25 x 36 cm and should have an imaging area of 25 x 35 cm
- Instrument should have auto focus technology, ie. System should automatically take the best focus depending on any zoom level without the movement of sample platform
- The sample platform should be fixed at one position to ensure minimal mechanical movement
- Dark room should be light tight for fluorescence and visible light applications, equipped with an electronic and automatic door lock with a security function to prevent interruption to long exposure
- Should have innumerable zoom levels, single software for acquisition analysis and export, license unprotected for installation in innumerable PC's for image analysis to allow flexibility in choosing location, media and time for data analysis

- The software should automatically select the appropriate filters, light sources and camera settings for application. Ensure that image optimization is specific to a selective gel application or can be used for a large portfolio of detection methods. Applications including-multiplex fluorescent nucleic acid and protein detection via calorimetric and fluorescent stains
- Software should produce customizable reports with data organized as desired, including lane and band identification, molecular weight or base pair evaluation. Band sizing and quantification are based on a reference band or quantity standards
- Software should have snapshot tools to copy images, lane profiles and graphs. Automatic and manual methods for molecular weight determination, purity assessment and relative and absolute quantification. Software should offer live update of results with any change of analysis parameters. Software should have multiple image optimization tools like unlimited undo and redo function are available to easily correct any missteps. Additional features include easy copy/paste functionality, crop, zoom, 3D and colours
- The system should be GLP compliant
- The equipment should be supplied with branded computer data processing unit with Intel i5 processor, 4GB RAM, 500GB hard disc and compatible licensed OS (Windows advanced preferred).

NB:—

1. Consumables (DNA & Protein ladder) should be provided.
2. Should provide at least 3 year comprehensive warranty.
3. Should provide free installation and demonstration.
4. All accessories need to make the equipment functional must be supplied.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.

5. Tenders are to be sent with details and illustrated pamphlet (whereever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ~ 200 Kerala non judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാളിനുവേണ്ടി.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-5850/2017/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.

2017 ജൂലൈ 21.

ആലപ്പുഴ, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഗൈനക് ഓപ്പറേഷൻ തിയേറ്ററിലേയ്ക്ക് 'ബേബി വാർമർ' (Baby Warmer) രണ്ട് എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്നും സീൽവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 2,00,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1-5850/2017/ഗവ. റ്റി.ഡി.എം.സി.എച്ച്.എ., തീയതി 21-7-2017 എന്ന് രേഖപ്പെടുത്തി, സുപ്രണ്ട്, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 24-8-2017, പകൽ 3 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 24-8-2017, പകൽ 3.30 മണിക്ക് ദർഘാസുകാരായോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 400-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 200-ം ജി.എസ്.റ്റി.യും അടച്ച് 23-8-2017, പകൽ 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1-5850/2017/Govt.T.D.M.C.H.A. 21st July 2017.

Sealed tenders in the prescribed format are invited for the supply of "Baby Warmer"—2 Nos. for Gynaecology Department, Govt. T. D. Medical College Hospital, Alappuzha. Estimated Cost is about—` 2,00,000.

Tender No. C1-5850/2017/Govt. TDMCHA, dated 21-7-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 24-8-2017 at 3 p. m. Late tender will not be accepted at any cost. The tender will be opened on 24-8-2017 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 23-8-2017 at 3 p.m.

Price of tender form:

Original—` 400 + GST.

Duplicate—` 200 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T D Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Specification for Baby Warmer

1. Should have microprocessor based heater control and manual modes of operation.
2. Should have user friendly touch sensitive control panel with large easy to read LED displays for actual and self temperatures.
3. Should have Quartz Infrared Heater with Parabolic reflector for uniform heat radiation.
4. The heater unit should be protected by a suitable grill.
5. The heater unit should be swiveling type and should be swiveled effortlessly.
6. The probes should be detachable type.
7. Should have memory back up to retrieve set data against power failure.
8. Should have calibration free temperature sensors.
9. The heater should automatically cut off at 38°C irrespective of the set parameters.
10. Should be mounted on four smooth running swiveling casters with integrated brakes.
11. Should have a monitor stand and I V drip pole.
12. Should have alarms with visual indicators for the following:
 - (i) Temp high
 - (ii) Temp low
 - (iii) Probe failure
 - (iv) Power failure
 - (v) Heater failure
13. Should have an examination light with ON/OFF switch.
14. Should be provided with integrated baby bed system with cassette tray compatible for taking X-ray.
15. Should be provided with withdraw able bed with head raising facility on both end.

16. Should be supported with easily removable slide flaps.

17. The unit should be made of mild steel tubular structure pretreated and powder coated.

18. Should work with input 200 to 240 Vac 50 Hz supply.

19. Should have safety certificate from a competent authority CE/FDA(US), STQC CB Certificate/STQC S certificate or valid detailed electrical and functional safety test report from ERTL/test report from ETDC. Copy of the certificate/test report shall be produced along with the technical bid.

(2)

നമ്പർ സി1-4941/2017/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.

2017 ജൂലൈ 24.

ആലപ്പുഴ, ഗവ. റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഉപയോഗത്തിനായി 3 way IV Extension-100 cm-6000 എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്നും സീൽവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 2,25,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1-4941/2017/ഗവ. റി.ഡി.എം.സി.എച്ച്.എ., തീയതി 24-7-2017 എന്ന് രേഖപ്പെടുത്തി, സുപ്രണ്ട്, ഗവ. റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 26-8-2017, പകൽ 3 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 26-8-2017 പകൽ 3.30 മണിക്ക് ദർഘാസു കാരുടേയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 500-ം ജി.എസ്.റ്റി.-യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 300-ം ജി.എസ്.റ്റി.-യും അടച്ച് 25-8-2017 പകൽ 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ, ഗവ. റി.ഡി.മെഡിക്കൽകോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1-4941/2017/Govt.T.D.M.C.H.A. 24th July 2017.

Sealed tenders in the prescribed format are invited for the supply of 3 way IV Extension 100 cm-6000 Nos. for the use of Govt. T. D. Medical College Hospital, Alappuzha. Estimated Cost is about—` 2,25,000.

Gaz. No. 34/2017/DTP (Stores Purchase).

Tender No. C1-4941/2017/Govt. T.D.M.C.H.A., dated 24-7-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 26-8-2017 at 3 p. m. Late tender will not be accepted at any cost. The tender will be opened on 26-8-2017 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 25-8-2017 at 3 p.m.

Price of tender form:

Original—` 500 + GST.

Duplicate—` 300 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. TD Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Govt. T. D. Medical College Hospital, Alappuzha.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ സി-930/2017/ജി.സി.എൻ.ഇ.

2017 ജൂലൈ 21.

എറണാകുളം ഗവ. നഴ്സിംഗ് കോളേജിൽ എക്സാം ഹാൾ സെറ്റ് ചെയ്യുന്നതിനായി ദർഘാസുകൾ സമർപ്പിക്കേണ്ട തീയതി താഴെ പറയും പ്രകാരം നിശ്ചയിച്ചിരിക്കുന്നു.

ദർഘാസ് പത്രം ` 450 അടച്ച് ഓഫീസിൽ നിന്നും 30-8-2017 വരെ വാങ്ങാവുന്നതാണ്. ദർഘാസ് പത്രം തപാലിൽ ആവശ്യമുള്ളവർ ` 50 അധികം മണിയോർഡർ ആയി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോം വിൽപ്പന അവസാനിക്കുന്നതിന് 10 ദിവസം മുൻപ് മണിയോർഡർ ലഭിക്കേണ്ടതാണ്. ദർഘാസ് പത്രത്തിന്റെ വില മടക്കി നൽകുന്നതല്ല.

മുദ്രവച്ച ദർഘാസ് കവറിന് മുകളിൽ “ദർഘാസ് നമ്പർ..... ഉപകരണത്തിന്റെ പേര്.....” എന്ന മേഖലയുത്തോടുകൂടി “പ്രിൻസിപ്പാൾ, ഗവ. നഴ്സിംഗ് കോളേജ്, കളമശ്ശേരി-683 503” എന്ന മേൽവിലാസത്തിൽ 31-8-2017, 12.30 മണിക്ക് മുൻപ് ലഭിക്കത്തക്കവിധം അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനു ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. യഥാസമയം ലഭ്യമായ ദർഘാസുകൾ 31-8-2017, 3 മണിക്ക് തുറക്കുന്നതാണ്.

വിശദവിവരങ്ങൾ ദർഘാസ് പത്രത്തിനോടൊപ്പം ലഭ്യമാണ്. യാതൊരു കാരണവും കാണിക്കാതെ ദർഘാസുകൾ നിരസിക്കുവാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. C/930/2017/GCNE.

21st July 2017.

Sealed competitive tenders are invited for the establishment and setting up of Exam Hall in Govt. College of Nursing, Ernakulam.

Tender forms can be had from the office on payment of ` 450 in cash till 30-8-2017. No other mode of remittance will be entertained. Those who require tender forms by post, a sum of ` 50 will be added towards postage charges. Money order should reach this office at least 10 days prior to the closing date of tender sale. Cost of tender forms will not be refunded.

The duly signed tenders subscribed on the envelopes as Tender No. for the purchase of addressed to the Principal, Govt. College of Nursing, Ernakulam should reach this office on or before 31-8-2017, 12.30 p.m. The duly received tenders will be opened on 31-8-2017, 3 p. m. in the presence of tenderers or their authorized representatives who may present at that time.

Further details can be obtained from this office during working hours. The undersigned reserves the right to reject tender and without assigning any reason.

Govt. College of Nursing,
Ernakulam.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്3-11609/2017/എം.സി.സി. 2017 ജൂലൈ 12.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ നെഫ്രോളജി വിഭാഗത്തിലേക്ക് ഇലക്ട്രിക് ബെഡ് (1 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,25,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 525.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

തപാൽവഴി—` 575.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—29-8-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—22-8-2017, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—30-8-2017 രാവിലെ 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്3-11609/2017/എം.സി.സി. എന്ന മേഖലയ്ക്കുതോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ് (0495 2350212).

No. S3-11609/2017/MCC.

12th July 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Electric bed to the Department of Nephrology of Govt. Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

Estimate cost—` 1,25,000.

Earnest Money Deposit—1% of the quoted amount (Minimum of ` 1,500).

Cost of tender form :

Original—` 525.

Duplicate—` 315.

By post—` 575.

Last date and time of sale of tender form—29-8-2017, 3 p. m.

Last date and time of sale of tender form by post—22-8-2017, 3 p. m.

Last date and time of receipt of tender form—30-8-2017, 11 a. m.

Date and time of opening of tender—30-8-2017, 11.30 a. m.

Tenders should be superscribed with tender No. S3/11609/17/MCC and addressed to the Principal, Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the Tenderers or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without

any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request along with the remittance of ` 250 by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495 2350212).

Office of the Govt. Medical College, Kozhikode.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്4-9668/2017/എം.സി.സി. 2017 ജൂലൈ 20.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ ഫാർമസി കോളേജിൽ അനുവദിച്ച ഡി.ആർ.ഡി.ഒ. പ്രൊജക്ടിൽ 'എലിസാ വാഷർ' വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,70,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

- ഒറിജിനൽ—` 500 + ജി.എസ്.ടി.
- ഡ്യൂപ്ലിക്കേറ്റ്—` 250 + ജി.എസ്.ടി.
- തപാൽവഴി—` 550 + ജി.എസ്.ടി.

ദർഘാസ് ഫോറങ്ങൾ തപാൽവഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—24-8-2017, 3.30 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 3.30 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 11.30 മണി.

ദർഘാസുകൾ എസ്4-9668/2017/എം.സി.സി. എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S4-9668/2017/MCC.

20th July 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of ELISA Washer for DRDO Project to the College of Pharmaceutical Science, Govt. Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

Estimate Cost—` 1,70,000.

Earnest Money Deposit—1% of the quoted amount (Minimum of ` 1,500).

Cost of tender form :

- Original—` 500 + GST.
- Duplicate—` 250 + GST.
- By post—` 550 + GST.

Last date and time of sale of tender form by post—24-8-2017, 3.30 p. m.

Last date and time of sale of tender form—30-8-2017, 3.30 p. m.

Last date and time of receipt of tender form—31-8-2017, 11 a. m.

Date and time of opening of tender—31-8-2017, 11.30 a. m.

Tenders should be superscribed with tender No. S4/9668/17/MCC and addressed the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderer or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request along with the remittance of ` 250 by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495 2350212).

Govt. Medical College, Kozhikode.

(Sd.) Principal i/c.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്. 5-10013/2017/എം.സി.സി. 2017 ജൂലൈ 21.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ ഒപ്തൽമോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ മെക്കാനിക്കൽ ഇൻസ്ട്രുമെന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,58,075.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— ` 525.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 315.

തപാൽ വഴി— ` 575.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—24-8-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S5-10013/2017/MCC. 21st July 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers/authorized suppliers for the supply of Various Instruments to the Mechanical Workshop of the Department of Ophthalmology of Govt. Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

Approximate cost— ` 1,58,075.

Earnest Money Deposit—1% of the quoted amount (Minimum of ` 1,500).

Cost of tender form :

Original— ` 525

Duplicate— ` 315

By Regd. post— ` 575.

Last date and time of sale of tender form by post— 24-8-2017, 3.30 p. m.

Last date and time of sale of tender form—30-8-2017, 3.30 p. m.

Last date and time of receipt of tender form— 31-8-2017, 11 a. m.

Date and time of opening of tender—31-8-2017, 11.30 a. m.

Tenders should be superscribed with tender No. S5-10013/2017/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderer or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms. Stamp paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by money order taken in favour of Principal, Govt. Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

Office of the Principal,
Government Medical College,
Kozhikode.

(Sd.)
Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ എസ്1-5232/2017.

2017 ജൂലൈ 14.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ CVTS വിഭാഗത്തിലേക്ക് ആവശ്യമായ Operating loupes നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ശീർഷകം—Operating loupes.

അടങ്കൽ തുക— ` 3,00,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ്—` 300 + 5% വാറ്റ്.

തപാൽ വഴി—` 630 + പോസ്റ്റൽ ചാർജ്ജ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—29-8-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—29-8-2017, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 5 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്1-5232/2017 എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ സൂപ്രണ്ട്, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം 31-8-2017 രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ (കുറഞ്ഞത് ` 1,500) നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ആശുപത്രി ആഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S1-5232/2017. 14th July 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Operating loupes to this Institution as detailed. Demonstration of the item is to be done if necessary.

Superscription—Operating loupes.

Tender Cost—` 3,00,000.

Earnest Money Deposit—1% of the quoted amount subjected to minimum ` 1,500.

Price of tender form :

Original—` 630.

Duplicate—` 300+5% VAT.

By post—` ` 630 + Postal Charge.

Last date and time of issue of tender form—29-8-2017, 3 p. m.

Last date and time of issue of tender form by post—29-8-2017, 3 p. m.

Due date and time for receipt of tender form—30-8-2017, 5 p. m.

Gaz. No. 34/2017/DTP (Stores Purchase).

Date and time for opening of tender—31-8-2017, 11.30 a. m.

Date up to which rates are to be firm—31-12-2017.

Tenders should be superscribed with tender No. S1-5232/2017 and addressed to the Superintendent, Govt. Medical College Hospital, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered subjected to minimum ` 1,500. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms. Stamp paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of the Superintendent, Govt. Medical College Hospital, Kozhikode. Further details can be had from the office of the Superintendent, Govt. Medical College Hospital, Kozhikode during working hours (0495-2357457).

Items Required

Name of item with Specification	Department	Quantity Required
Operating loupes 3.5 x light weight frame	CVTS	` 3,00,000

- Warranty : Minimum 2 years.
- AMC/CAMC : Minimum 5 years after warranty.
- The items should be demonstrated before the purchase committee if demanded.
- Brand name of the items should be specified.
- Original Brochure should be submitted.
- Installation : Free of cost.

Govt. Medical College Hospital, Kozhikode.

(Sd.)
Superintendent.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ എസ്4-4191/2017/എം.സി.സി.(1). 2017 ജൂലൈ 20.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ മൈക്രോബയോളജി വിഭാഗത്തിലെ വി.ആർ.ഡി.എൽ.-ലേക്ക് ആവശ്യമായ ഡിജിറ്റൽ ഹീറ്റിംഗ് കൂളിംഗ് ഡ്രൈ ബാത് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,60,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 500 + ജിഎസ്ടി

ഡ്യൂപ്ലിക്കേറ്റ്—` 250 + ജിഎസ്ടി

തപാൽവഴി—` 550 + ജിഎസ്ടി.

ദർഘാസ് ഫോറങ്ങൾ തപാൽവഴി വിൽപ്പന തീരുന്ന അവസാന തീയതി—22-8-2017.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—29-8-2017 വൈകിട്ട് 3.30 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017 രാവിലെ 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-8-2017, രാവിലെ 11.30 മണി.

ദർഘാസുകൾ നമ്പർ എസ്4/4191/2017/എം.സി.സി.(1) എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസു കാർക്കുയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1 ശതമാനം നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S4-4191/2017/MCC (1). 20th July 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers/authorized suppliers for the supply of Digital Heating Cooling Dry Bath to VRDL, Department of Microbiology of Govt. Medical College. Demonstration of the item is to be done if necessary.

Estimated cost—` 1,60,000.

Earnest Money Deposit—1% of the quoted amount.

Cost of tender form:

Original—` 500 + GST

Duplicate—` 250 + GST

By post—` 550 + GST.

Last date of sale of tender form by post—22-8-2017.

Last date and time of sale of tender form—29-8-2017, 3.30 p. m.

Last date and time of receipt of tender form—30-8-2017, 11 a. m.

Date and time for opening of tender—30-8-2017, 11.30 a. m.

Tenders should be superscribed with Tender No. S4/4191/2017/MCC(1) and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and E. M. D. @ 1% of the total cost of the items tendered for. Tenders will be opened on the above date in the presence of the tenderers or their authorised representatives.

Rates should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the Conditions are liable to be rejected without any notice. Cheques, Drafts, Postage Stamps etc. will not be accepted towards the cost of tender form. Stamp Paper will be supplied to the firms out side Kerala, on request, along with remittance of ` 250 by money order taken in favour of the Principal, Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College, Kozhikode, during working hours (Phone : 0495 2350212).

Govt. Medical College, Kozhikode.

(Sd.) For Principal (i/c).

ദർഘാസ് പരസ്യം

നമ്പർ എ1/323/2016/ഐ.എം.സി.എച്ച്. 2017 ജൂലൈ 14.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണ കേന്ദ്രത്തിലെ മൊത്തം മെഡിക്കൽ ഗ്യാസ് പൈപ്പ് ലൈനിനും CAMC എടുക്കുന്നതിനായി നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സൂപ്രണ്ട്, മാതൃശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ 30-8-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം.സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—A1/323/2016/ഐ.എം.സി.എച്ച്.

പ്രോഡക്ടിന്റെ പേര്	അളവ്
1. പൈപ്പ് ലൈൻ പോയിന്റ്	500 എണ്ണം
2. കമ്പസ്സർ	3 ,,
3. പ്രഷർ റെഗുലേറ്റർ	3 ,,

അടങ്കൽ തുക—` 1,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 450.

ഡ്യൂപ്ലിക്കേറ്റ്—` 225.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—26-8-2017, 3 മണി.

ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—29-8-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-8-2017, രാവിലെ 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—28-2-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. A1/323/16/IMCH.

14th July 2017.

Sealed tenders are invited for the CAMC for All Medical Gas Pipeline System in IMCH, Govt. Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours any working days. Envelop containing tenders should be superscribed with tender numbers and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 30-8-2017, 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded at any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—A1-323/2016/IMCH.

Details of Items

Item	Qty.
1. Pipeline Point	500 Nos.
2. Compressor	3 Nos.
3. Pressure Regulator	3 Nos.

Approximate cost—` 1,50,000.

Cost of tender forms (including Tax):

Original—` 450.

Duplicate—` 225.

If sent by post, postage charge—` 50.

Closing date and time of sale of tender forms—26-8-2017, 3 p. m.

Last date and time of receipt of tender forms—29-8-2017, 5 p. m.

Date up to which rates are to be firm—28-2-2018.

Further details can be had from the office of the undersigned during office hours on any working day.

Institute of Maternal and Child Health,
Government Medical College,
Kozhikode.

(Sd.)
Superintendent.

Printing Department

e-TENDER NOTICES

(1)

No. 04/2017-18.

28th July 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Automatic Perfect Binding Machine as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e -portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 04/2017-18/SN—` 20 Lakhs

Date of pre-bid meeting—10-8-2017, 3 p. m.

Closing date of e-tender—25-8-2017.

Last date and time of receipt of e-tender—25-8-2017, 6 p.m.

Date and time of opening of e-tender—31-8-2017, 11 a.m.

1. Technical Bid Evaluation—13-9-2017
2. Financial Bid Opening—20-9-2017

Cost of e-tender (Online Submission)—
` 4,800.

EMD—1% of PAC in online Payment (` 20,000)

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

The first cover i.e., the technical cover shall be uploaded with the following documents:

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200
3. Brochure of the product intended to supply
4. Work Experience Certificate, O. E. M. authorisation Letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can

clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

6. Automatic Perfect Binding Machine

SPECIFICATIONS

1. Book sizes Handled — A 4 / 150 x 100 mm
440 x 230mm
2. Book Thickness — 3mm - 50mm
3. Cover size — 150mm x 210mm
440mm x 470mm
4. Speed — 2500
5. No. of Clamps — 6

Essential Features

6. The machine should support No book—no cover system.
7. Special Milling cutter should be provided which removes paper in strip form.
8. Can driver cover station should be provided, for more nipping pressure.
9. PLC Controlled circuit should be provided.
10. Separate side gluing station with tank and gluing discs should be provided.
11. Applicators should be driven type.
12. Automatic pile type cover feeder with online creasing attachment.
13. Pre-setting station for alignment of covers against book back before hand.
14. Moving type cover nipping station.
15. Safety Covers.
16. Build in safety System with emergency stops, indicators for temperature and speed.

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.

7. Warranty period of the machine should, specify with details.
8. Tenderer should produce documentary evidence in proof of the following:
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Installation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation, etc. should be produced along with the tender or Pre-bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire

satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.

20. Rate quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
22. Any document/Certificates required from us for delivery of machines should be specify in advance along with the tender.
23. Payment condition—90% of the total cost will be paid after satisfactory installation of the machine and the balance 10 % will be released only after the production satisfactory report.
24. The Purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

(2)

No. 05/2017-18.

8th August 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of CTP Machine as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e -portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. With PAC—e-tender No. 05/2017-18/SN—
~ 70 Lakhs.

Date and time of pre-bid meeting—24-8-2017, 11 a.m.

Closing date of e-tender—14-9-2017.

Last date and time of receipt of e-tender—14-9-2017, 6 p. m.

Date and time of opening of e-tender—19-9-2017, 11 a.m.

1. Technical Bid—26-9-2017.
2. Financial Bid—28-9-2017.

Cost of e-tender (Online Submission)—` 16,600.

EMD—1% of PAC in online Payment ` 70,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers

- Technical Cover
- Financial Cover

The first cover ie, the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance statement.

Specification-Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experiance Certificate, O. E. M. authorisation letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

3. CTP Machine

Specifications of Violet CTP

- | | |
|--------------|--|
| 1. Violet | 8 Ups, Internal/External Drum |
| 2. Platesize | Maximum - 850 x 1050mm
Minimum- 400 x 570mm |

3. Plate Output 20-30 Plate/hour
4. Plate Thickness 0.15 mm to 0.3 mm
5. Media Types Violet—Sensitive Photo Polymer metal plates.
6. Recording Source 405 nano meter (175 mw Violet Laser diode)
7. Resolutions Five resolutions from 1200-2540 Dpi (Resolutions including 1200, 1270, 1800, 2400 and 2540 dpi)
8. Maximum line Screen Over 200 lpi with Am over 350 lpi equivalent with DMs, Media dependent
9. Processing Manual transfer
10. Environmental M/SA-Power: 100-240 volts 6A Max, 50/60 Hz, Single phase
FA-100-240 volts: 10 A Max : 50/60 Hz, Single Phase; Compress Air, 80 Psi (6.2 bar)
11. Interface USB 2.0 High Speed 3 meter host cable provided
12. Plate processor 850 mm. violet
13. Software Advanced work flow software with minimum five user license.
14. UPS, Server etc. Suitable for the CTP machines & Plate processor.

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should, specify with details.
8. Tenderer should produce documentary evidence in proof of the following:
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be prefered.
9. Copy of Certificates providing that the tenderer is the authorized dealer/ manufacturer of the machine should be produced along with the tender.

10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Installation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt. Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking as per the affidavit format enclosed to be executed in Kerala Stamp Paper.
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the Purchasing Officer.
18. Details of the machine offerered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the Purchase Officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
20. Rate quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
22. Any document/Certificates required, from us for delivery of machines should be specify in advance along with the tender.
23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10 % will be released only after the production satisfactory report.
24. The Purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

(3)

No. 06/2017-18.

28th July 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Heavy Duty Envelope Die Cutting Machine as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. With PAC—e-tender No. 06/2017-18/SN—
` 7 Lakhs.

Date and time of pre-bid meeting—16-8-2017, 11 a.m.

Closing date of e-tender—25-8-2017.

Last date and time of receipt of e-tender—25-8-2017, 6 p. m.

Date and time of opening of e-tender—31-8-2017, 11 a.m.

1. Technical Bid evaluation—13-9-2017

2. Financial Bid opening—20-9-2017

Cost of e-tender (Online Submission)—` 2,100.

EMD—1% of PAC in online Payment (` 7,000).

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers

- Technical Cover
- Financial Cover

The first cover ie, the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product-offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.
3. Brochure of the product intended to supply
4. Work Experiance Certificate, O. E. M. authorisation Letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number 0471-2331458.

2. Heavy Duty Envelop Die Cutting Machine

Specifications

1. Type-Heavy Duty, power operated, press cutting, Adjustable die setting
2. Bed Size- 650mm x 950 mm
3. Paper Thickness
4. No. of Sheets of Thickness at a time

Accessories

Suitable dies for the following sizes of finished Envelopes

- 28 × 12cm
- 25 x 10cm
- 24 × 10cm
- 24 × 16cm
- 24 × 26cm
- 24 × 15cm
- 23 × 10cm
- 26 × 10cm
- 26 × 12cm
- 26 × 11cm
- 28 × 10cm
- 30 × 12cm
- 30 × 12.5cm
- 30 × 14cm
- 30 × 24cm
- 30 × 13cm
- 30 × 10cm
- 30 × 20cm
- 31 × 27cm
- 31× 40cm
- 32 × 26cm
- 32 × 28cm
- 35 × 28cm
- 34 × 26cm
- 36 × 28cm
- 34 × 14cm
- 33 × 24cm
- 21 × 30cm
- 26× 35.5cm
- 27.5 × 36.5cm
- 33 × 28cm
- 40 × 28cm
- 52 × 28cm

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.

3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should specify with details.
8. Tenderer should produce documentary evidence in proof of the following
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/ manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking as per the affidavit format enclosed to be executed in Kerala Stamp Paper.
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/ commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the Department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above Department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
20. Rate quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
22. Any document/certificates required, from us for delivery of machines should be specify in advance along with the tender.
23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production satisfactory report.
24. The purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

(4)

No. 07/2017-18.

28th July 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Digital Duplicator (Single Colour) as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 07/2017-18/SN—
` 5 Lakhs.

Date and time of pre-bid meeting—17-8-2017, 3 p.m.

Closing date of e-tender—25-8-2017.

Last date and time of receipt of e-tender—25-8-2017, 6 p.m.

Date and time of opening of e-tender—31-8-2017, 11 a.m.

1. Technical Bid Evaluation—13-9-2017
2. Financial Bid opening—20-9-2017

Cost of e-tender (Online Submission)—` 1,500.

EMD—1% of PAC in online payment (` 5,000.)

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers

- Technical Cover
- Financial Cover

The first cover ie, the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product-offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
2.	Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.		
3.	Brochure of the product intended to supply.		
4.	Work Experience Certificate, O. E. M. authorisation Letter and other relevant details.		

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number 0471-2331458.

4. Digital Duplicator (Single Colour)

Specifications

1. Type	Book or Sheet
2. Size (Max.)	297mm × 420mm(A3)
3. Print Paper size (min/max)	100mm × 148mm-310mm × 432mm
4. Paper Supply Capacity	1000 Sheets (64 gsm)
5. Print Paper weight	46 gsm-210gsm
6. Image Processing mode	Line, Photo, Duo, Pencil
7. Resolution	600 × 600dpi
8. Master Making Time	Approx. 14 seconds (for A4I/LEF/100% reproduction ratio)
9. Print Speed	Approx. 60-150 sheets per minute A3
10. Ink Supply	Fully Automatic (1000ml. per Cartridge)
11. Master Supply Disposal	Fully Automatic (Approx. 220 sheets per roll)
12. Master Dispose Capacity	100 Sheets
13. User Interface	LCD panel

Essential Features

Enlargement/Reduction, Dot Process, 2-up, Book, Ink saving, quick master making mode, speed, Density, USB Flash-via-printing, Network Printing Risso Console.

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine offered should be standard, branded and proven product and available in the market.

4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
 5. Manufacturing firms should have preferably ISO 9001 quality certificate.
 6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
 7. Warranty period of the machine should Specify with details.
 8. Tenderer should produce documentary evidence in proof of the following
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.
 9. Copy of Certificates providing that the tenderer is the authorized dealer/ manufacturer of the machine should be produced along with the tender.
 10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
 11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
 12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
 13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
 14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
 15. Spare parts should be available for a minimum period. Specify details.
 16. The supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper.)
 17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/ commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
 18. Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
 19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
 20. Rate quoted should be valid for a period of minimum 6 months.
 21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
 22. Any document/Certificates required, from us for delivery of machines should be specify in advance along with the tender.
 23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production satisfactory report.
 24. The Purchaser have the right to cancel the supply order at any time without assigning any reason.
 25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
 26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.
- (5)
- No. 09/2017-18. 28th July 2017.
- E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of incinerator as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e -portal.
- The tender has two parts*
1. Technical Bid
 2. Financial Bid (BOQ)

Tender No. With PAC—e-tender No. 09/2017-18/SN
` 7 Lakhs.

Date of pre-bid meeting—10-8-2017.

Closing date of e-tender—25-8-2017.

Last date and time of receipt of e-tender—25-8-2017, 6 p. m.

Date and time of opening of e-tender—31-8-2017, 11 a.m.

1. Technical Bid Evaluation—13-9-2017.
2. Financial Bid opening—20-9-2017.

Cost of e-tender (Online Submission)—` 2,100.

EMD—1% of PAC in online Payment ` 7,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers

- Technical Cover
- Financial Cover

The first cover ie., the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product-offered	Deviation from Departmental Technical Specification if any
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2. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O. E. M. authorisation Letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to spp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

1. Incinerator

Specifications

- | | |
|--------------------------------|---|
| 1. Combustion Chamber material | High Quality MS Sheet, 6mm and 5mm Thick |
| 2. Thermal Insulation | Inner Face Premium quality fire brick and ceramic clay coatings |
| 3. Dimension | Dia 1000mm, Height 1250mm, Thickness 5mm |
| 4. Erection | Erected upon four legs of high quality steel pipes. |
| 5. Capacity | Approximately 100kg at a time 1000kg per day. |
| 6. Fuel Consumption | Nil (Natural draught) |
| 7. Chimney Material | High Quality GI Pipe |
| 8. Chimney Height | 30 metre |

Essential Features

9. Waste Loading door
10. Cleaning door
11. Access ladder
12. Ash Chamber with door
13. Type of Waste-greasy cotton waste and paper with oil.
14. Pollution Certificate is essential from pollution control board.

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.

5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should, Specify with details.
8. Tenderer should produce documentary evidence in proof of the following
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.
13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
15. Spare parts should be available for a minimum period. Specify details.
16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper.)
17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
18. Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective,

improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.

20. Rate quoted should be valid for a period of minimum 6 months.
21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
22. Any document/Certificates required, from us for delivery of machines should be specify in advance along with the tender.
23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production satisfactory report.
24. The Purchaser have the right to cancel the supply order at any time without assigning any reason.
25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

(6)

No. 13/2017-18.

28th July 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Variable Data Inkjet Printing Machine as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 13/2017-18/SN ~ 20 Lakhs.

Date and time of pre-bid meeting—16-8-2017, 3 p.m.

Closing date of e-tender—25-8-2017.

Last date and time of receipt of e-tender—25-8-2017, 6 p. m.

Date and time of opening of e-tender—31-8-2017, 11 a.m.

1. Technical Bid Evaluation—13-9-2017
2. Financial Bid opening—20-9-2017

Cost of e-tender (Online Submission)—` 4,800.

EMD—1% of PAC in online Payment ` 20,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers

- Technical Cover
- Financial Cover

The first cover ie., the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification - Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
2.	Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.		
3.	Brochure of the product intended to supply.		
4.	Work Experience Certificate, O. E. M. authorisation Letter and other relevant details.		

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

5. Variable Date Inkjet Printing Machine

Specifications

1. No. of printing heads — 4
2. Maximum paper size — 500 × 420mm
3. Minimum paper size — 127 × 178mm
4. Paper Thickness —50-350gsm
5. Speed — 1500-6000 sheets per hour for 480 mm paper
6. Feeder Pile Height —350mm

Essential Features

7. Optical Sensor
8. Dedicated suction feed mechanism

General Conditions

1. Firms and Supplies with valid certificates are exempted from the EMD/Security Deposit as per G. O. (P) No. 3/2013/SPD dated 21-6-2013.
2. All the technical specifications should be mentioned clearly by the tenderer.
3. Machine Offered should be standard, branded and proven product and available in the market.
4. Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
5. Manufacturing firms should have preferably ISO 9001 quality certificate.
6. Service Centres in Kerala for prompt after sale service is preferred. Specify the details of Service Centres with address. Specify response time for a service call.
7. Warranty period of the machine should Specify with details.
8. Tenderer should produce documentary evidence in proof of the following
 - (a) Govt. Supplies made by them.
 - (b) Performance certificate from reputed customers, should be preferred.
9. Copy of Certificates providing that the tenderer is the authorized dealer/manufacturer of the machine should be produced along with the tender.
10. Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed.
11. Supervisors/Operators as decided by the Department should be trained free of cost by the firm to their satisfaction.
12. Pre installation requirement including the required foundations, cabling, electricals if any should be intimated in advance.

- 13. Catalogues/Operation Manuals along with all technical details of the machine should be produced along with the tender.
- 14. Instalation and trial run should be carried out by the supplier at the specified Govt. Press.
- 15. Spare parts should be available for a minimum period. Specify details.
- 16. The Supplier shall undertake that the firm has never been black listed by any Govt./Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as a preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper).
- 17. The delivery period should be specifically mentioned in the tender. Specify details any unexcused delay by the supplier in delivery/commissioning etc. shall liable to pay compensation or action decided by the purchasing officer.
- 18. Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be produced along with the tender or Pre bid meeting.
- 19. During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of Printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.
- 20. Rate quoted should be valid for a period of minimum 6 months.
- 21. AMC details should specify after warranty period mention the year-wise rates with or without spare parts.
- 22. Any document/Certificates required from us for delivery of machines should be specify in advance along with the tender.
- 23. Payment condition 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production satisfactory report.
- 24. The Purchaser have the right to cancel the supply order at any time without assigning any reason.

- 25. A copy of all documents submitted online should reach the office of the undersigned on or before the opening time of the tender.
- 26. All rules and regulations of the tender/Bid shall be in accordance with the Store Purchase Manual of the Government of Kerala.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Director of Printing.

Technical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എ2/1043/2017. 2017 ജൂലൈ 14.

കൃഷ്ണപുരം ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്മാർട്ട് ക്ലാസ്സ് മുറിയിലെ ഉപയോഗത്തിനായി എൽ. സി. ഡി. പ്രൊജക്റ്ററും അനുബന്ധ ഉപകരണങ്ങളും ഇതോടൊപ്പം ചേർത്തിരിക്കുന്ന ഷെഡ്യൂൾ പ്രകാരം വാങ്ങുന്നതിനായി മത്സരസ്വഭാവമുള്ളതും മുദ്രവെച്ചതുമായ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—2/2017.

അടങ്കൽ തുക—` 1,96,000.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1 ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 300 + 5% വാറ്റ് (` 315).

പകർപ്പ്—` 150 + 5% വാറ്റ് (` 160).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ ` 50 തപാൽ കുലിയായി അടയ്ക്കേണ്ടതാണ്. സൂപ്രണ്ടിന്റെ പേർക്ക് അയയ്ക്കാവുന്ന മണിയോർഡറുമായി മാത്രമേ ദർഘാസ് വില സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസിന്റെ വില ഓഫീസിൽ നേരിട്ട് പരസ്യമായി ഒടുക്കാവുന്നതാണ്. പോസ്റ്റൽ ഓർഡർ, ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകാര്യമല്ല. ` 200 മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ സമ്മതപത്രം ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറവും കൂടുതൽ വിവരങ്ങളും പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2/1043/2017. 14th July 2017.

Sealed tender in the prescribed form are invited for the purchase of LCD Projector and ceiling mount kit of THS, Krishnapuram as per the work schedule attached at a Total Cost of ` 1,96,000.

Tender No.—2/2017.

EMD—1% of total estimate.

Cost of tender form :

Original—` 300 + (VAT 5%) = ` 315

Duplicate—` 150 + (VAT 5%) = ` 160.

Date up to which tender form will be issued—
10-8-2017, 3 p. m.Last date and time of receipt of tender form—
30-8-2017, 3 p. m.Date and time of opening of tender—31-8-2017,
2 p. m.Mode of remittance of cost of tender forms—In
cash remittance in the office or by Money Order those
who want tender form by post should remit an additional
amount of ` 50 for each tender as postal charge.An agreement in Kerala Stamp Paper worth ` 200 is
to accompany the tender. Tender forms can be taken from
the Superintendent, Technical High School, Krishnapuram.
More details can be obtained from the office on
working time.

SCHEDULE

<i>Sl. No.</i>	<i>Specifications</i>	<i>Quantity</i>
1	3 LCD Technology with XGA resolution Multimedia Projector Method of projection 3 LCD multimedia, Brightness: 3200 ANSI lumen colour and white, contrast 15000: 1, Resolution XGA (1028 X 768) Projection Size 33" to 320", Lamp life 6000 Hrs, Connectivity VGA, RCA, S- video, pendrive 7 USB cable, HDMI wireless optional	4 Nos.
2	Ceiling Mount kit for projector with instalation 3ft square ceiling kit, 15 Mtr. high power, VGA & HDMI cables with case & cap.	4 Nos.

Office of the Superintendent,
Govt. Technical High School,
Krishnapuram.(Sd.)
Superintendent.

SHORT TENDER NOTICE

No. D1-3535/2016.

29th July 2017.

Sealed tenders are invited for the supply of Equipments/Consumables for Govt. Engineering College, Thrissur.

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Name of Lab</i>	<i>Items and Specification</i>	<i>App. Cost (`)</i>	<i>Tender Value</i>	<i>Last date of issue of Tender form</i>	<i>Last date of receipt of Tender form</i>	<i>Date and time of opening</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	D1/100/17-18	Mechanical Engineering	Drawing Board	1,26,000	` 672 + Postal Charges	29-8-2017 12 Noon	29-8-2017 2 p. m.	30-8-2017 11 a. m.
2	D1/101/17-18	Mechanical Engineering	Rapid Prototyping Machine and Filament	2,90,000	` 1,008 + Postal Charges	29-8-2017 12 Noon	29-8-2017 2 p. m.	30-8-2017 11 a. m.
3	D1/102/17-18	Mechanical Engineering	Aluminium Fabricated Partitions of 1.5 meter	1,96,800	` 672 + Postal Charges	25-8-2017 12 Noon	25-8-2017 2 p. m.	26-8-2017 11 a. m.
4	D1/103/17-18	Mechanical Engineering	Aluminium Fabricated Partitions of 1.5 meter	1,00,000	` 672 + Postal Charges	25-8-2017 12 Noon	25-8-2017 2 p. m.	26-8-2017 11 a. m.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
5	D1/104/17-18	Mechanical Engineering	Multimedia Projector	2,06,704	₹ 672 + Postal Charges	25-8-2017 12 Noon	25-8-2017 2 p. m.	26-8-2017 11 a. m.
6	D1/108/17-18	Electrical Engineering	1.5 sqmm PVC Copper Wire, 40W Tube Patties etc.	1,54,800	₹ 672 + Postal Charges	30-8-2017 12 Noon	30-8-2017 2 p. m.	31-8-2017 11 a. m.

Website.—www.gectcr.ac.in

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of Tender form + postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form.

Cheques, Postages Stamps etc. will not be accepted towards the cost of the forms, nor the forms will be sent by VPP.

Tenders should be accompanied by EMD of 1% of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur (EMD Minimum ₹ 1,500) with an agreement in Kerala Stamp Paper worth ₹ 200. Details can be had from the Govt. Engineering College Office on working hours.

Government Engineering College,
Thrissur.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 04/2017-18]

നമ്പർ ഡി1-4630/2017.

2017 ജൂലൈ 26.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ഡിസ്പ്ലേ ബോർഡ് വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—₹ 672 (₹ 600 + ₹ 72)

ഡ്യൂപ്ലിക്കേറ്റ് — ₹ 336 (₹ 300 + ₹ 36)

തപാൽ വഴി (ഒറിജിനൽ)—₹ 772

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, ഒരു മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 3 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവെച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, ശ്രീകൃഷ്ണപുരം-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ

ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വില ₹ 3,088-0 നിരതദ്രവ്യവും ₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ 2 മാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

[No. 04/2017-18]

No. D1/4630/17/GECSKP.

26th July 2017.

Sealed tenders are invited for the supply of Display Boards to Government Engineering College, Sreekrishnapuram.

The envelopes containing the tender should bear the superscription Tender for Display Boards and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633, Ph. 0466260350/565.

Last date for receipt of tender will be 31-8-2017, 2 p. m. Late tenders will not be accepted.

The tenders will be opened at 31-8-2017, 3 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at the time.

Intending tenderers may, on application to the Principal, Government Engineering College, Sreekrishnapuram obtain the requisite tender forms on which tenders should be submitted. Application for the

tender forms should be accompanied by a cash remittance of ` 672 (` 600 + ` 72) which is the price fixed for a form/ set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 31-8-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 336 (` 300 + ` 36) per copy.

(2)

[നമ്പർ 06/2017-18]

നമ്പർ ഡി1-4344/17/GECSKP. 2017 ജൂലൈ 24.

ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ തെർമ്മൽ ലാബിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 896 (` 800 + ` 96).

ഡ്യൂപ്ലിക്കേറ്റ്—` 448 (` 400 + ` 48).

തപാൽ വഴി—` 946.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2017, 3 മണി.

വിലയിൽ മാറ്റമില്ലാതെ തുടരേണ്ട തീയതി—31-10-2017.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവെച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, ശ്രീകൃഷ്ണപുരം-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 4,244 നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ 2 മാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

[No. 06/2017-18]

No. D1/4344/17/GECSKP. 24th July 2017.

Sealed tenders are invited for the supply of Thermal Equipments for Mechanical Engg. Department of Government Engineering College, Sreekrishnapuram.

The envelopes containing the tender should bear the superscription tender for Thermal Equipments for Mechanical Engineering Department and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad, Kerala-678 633, Ph. 0466260350/565.

Last date for receipt of tender will be 31-8-2017, 2 p. m. Late tenders will not be accepted.

The tenders will be opened at 31-8-2017, 3 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at the time.

Intending tenderers may, on application to the Principal, Government Engineering College, Sreekrishnapuram obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 896 which is the price fixed for a form/set of forms and which is not refundable under any circumstances, the tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 31-8-2017. Cheques, Postage Stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 448 per copy.

Cost of tender form by post—` 946.

Date up to which the rates are to be firm—31-10-2017.

Name and Designation of issuing Officer—Principal, Govt. Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad.

List of Items

Quantity

- (1) Experimental setup to conduct Retardation test on single cylinder 1 No.

4 stroke diesel Engine, Engine Type: New Type of loading : brake drum loading

ENGINE DETAILS

Brake power = GHP = 6x736w.

Rated shape = 650 rpm

Stroke length-114 mm

Bore diameter = 87.5 mm

Brake drum Reduce = 200 mm

Apparatus Required Stop Watch (Analog) Techometer (Analog) Speed range—10000rpm, Graduation 2 pm Accuracy +/-0.25% should be Calibrated by an authorised agency (Certificate Necessary)

- (2) Experimental setup to conduct Valve Timing Diagram of a four stroke petrol engine. Single cylinder, cut section moded 1 No.

- (3) Experimentel setup to measure viscosity of oil (Redwood Viscometer) heating type electrical (220 v, 50 Hz single phase AC) Oil cup (silver plated brass oil cup) should carries a certificate from National Physical Laboratory, Receiver capacity should be up to and above 2000 seconds 1 No.

- (4) Experimental setup to determine calorific value of fuels (CALORMETER) Measurable variables : heat of composition gross calorific value of solid, liquid fuels and propellants. Measurement variables: heat of combustion, gross calorific value of solid liquid fuels and propellants. Measurement unit : j/kg cal/gm. BTU/lb. Temperature resolution 0.0001 °C or better Combustion bomb : Halogen and acidresistant stabilized stainless steel. Resolution 0.0001 kcal/gm. Relative : 0.1%. Measurable range : up to 40000 j/gm crucible type:corrosion resistance alloy analysis time per sample : 15 to 30 Mts power supply : 230 v 50Hz 1 No.
- (5) Tachometer (Along) speed range 0-10000 rpm. Graduation 2 pm Accuracy +/-2% (indicated scale) should be calibrated by an authorised agency (Certificate necessary) Accessories: Concave rubber contact tip convex rubber contact tip wheel (pulley) for peripheral speed measuring, spare rubber contact 2 Nos.
- (6) Ring spanner (1 Set) 1 No.
- (7) Double End Spanner (1 Set) 1 No.
- (8) Screwdriver (1 Set) 1 No.
- (9) Cutting plier 1 No.
- (10) Oil can for Lubrication 2 Nos.
- (11) Hacksaw with frame 1 No.
- (12) Electrical Tester 1 No.
- (13) Funnel (to fill in engine Fuel tank) 2 Nos.

Terms and Conditions

1. Rates may be quoted for the supply at Government Engineering College, Sreekrishnapuram.
2. Taxes and other charges if any may be shown separately.
3. Guarantee/Warranty shall be mentioned specifically.
4. Brochures/Leaf lets other documents to prove the confirmation of specification of items proposed to be supplied shall be provided.
5. Preliminary Agreements executed on Kerala Stamp Paper ` 200 is to be submitted along with the tender documents.
6. EMD for an amount of ` 4,244 shall be submitted in the form of DD payable at State Bank of India shall be furnished along with the tender documents.
7. Copies of Registration of the firm TIN and PAN Details of the firm shall be submitted.

(3)
 നമ്പർ ഡി2-6070/17/GECSKP. 2017 ജൂലൈ 27.
 ശ്രീകൃഷ്ണപുരം സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇൻഫർമേഷൻ ടെക്നോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന യന്ത്രോപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—8/2017-18
 ദർഘാസ് ഫോറത്തിന്റെ വില :
 ഒറിജിനൽ—` 1,008 (` 900 + ` 108)
 ഡ്യൂപ്ലിക്കേറ്റ്—` 560 (` 500 + ` 60)
 തപാൽ വഴി—` 1,058.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-8-2017, 3 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവെച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, ശ്രീകൃഷ്ണപുരം-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 4,500 നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ 3 മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D2/6070/17/GECSKP. 27th July 2017.

Sealed tenders are invited for the purchase of following equipments for the Information Technology Lab of Government Engineering College, Sreekrishnapuram.

Superscription—Tender No. 08/2017-18.
 EMD—` 4,500.

Cost of tender form :
 Original—` 1,008 (` 900 + ` 108)
 Duplicate—` 560 (` 500 + ` 60)
 By post—` 1,058.

Last date and time of sale of tender—30-8-2017, 1 p. m.

Last date and time of receipt of tender form—30-8-2017, 2 p. m.

Date and time of opening of tender—30-8-2017, 3 p. m.

Date up to which the rates are to be firm—30-11-2017.

Address of the Officer from whom tender forms are to be obtained to whom tenders are to be sent—
The Principal, Govt. Engineering College, Sreekrishnapuram, Mannampatta P. O., Palakkad-678 633.

List of equipments required for IT Department

Sl. No.	Item	Quantity
1	8051 Trainer kit	25 Nos.
2	DAC Interface kit	12 ”
3	ADC Interface kit	12 ”
4	Display Interface	12 ”
5	Keyboard Interface	12 ”

Note:—The items from Sl. Nos. 2 to 5 should be compatible for use with the item listed first above.

Government Engineering College,
Sreekrishnapuram, Palakkad.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി2/2767/2017/GCEK. 2017 ജൂലൈ 20.

കണ്ണൂർ ഗവ. എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്മ്യൂണിക്കേഷൻ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലേക്കു വശ്യമായ ഡിജിറ്റൽ സ്റ്റോറേജ് ഓസിലോസ്കോപ്പ് വിതരണം ചെയ്യുന്നതിന് മുദ്രണം ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,50,000.

മുദ്രണംചെയ്ത ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ-670 563 എന്ന വിലാസത്തിൽ 29-8-2017-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പായി ലഭിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനും തീയതിക്കുമകം ലഭിക്കുന്ന മുദ്രണം ചെയ്ത ദർഘാസുകൾ 30-8-2017-ന് രാവിലെ 11 മണിക്ക് ഹാജരായിട്ടുള്ള അംഗീകൃത പ്രതിനിധികളുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ള വ്യക്തികൾ/സ്ഥാപനങ്ങൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ-670 563 എന്ന വിലാസത്തിൽ ` 945 (നികുതിയടക്കം) അടച്ച് അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. തനിപ്പകർപ്പ് ആവശ്യമുള്ളവർ ` 473 (നികുതിയടക്കം) അടച്ച് കൈപ്പറ്റാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്/ഡിഡി/പോസ്റ്റേജ് സ്റ്റാമ്പ്/ഐ. പി. ഒ. എന്നിവ മുഖേന അടയ്ക്കാവുന്നതല്ല. വി.പി.പി. അനുവദനീയമല്ല. ദർഘാസ് ഫോറങ്ങൾ 29-8-2017-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ പണമടച്ച് കൈപ്പറ്റാവുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ` 30 തപാൽ ചാർജ്ജായി അധികം അയയ്ക്കേണ്ടതാണ്. മാധ്യമങ്ങളിൽ പരസ്യം പ്രസിദ്ധീകരിച്ചതിനുശേഷം മാത്രമേ ദർഘാസ് ഫോറം വിതരണം ചെയ്യുകയുള്ളൂ.

No. D2/2767/2017/GCEK. 20th July 2017.

Sealed tenders are invited for the supply of High End Digital Storage Oscilloscopes—10 Nos. for Project Lab of ECE Department of Govt. College of Engineering, Kannur.

Approximate Cost—` 4,50,000.

The tender should be superscribed No. D2/2767/17/GCEK and addressed to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 29-8-2017 at 3 p. m. and the tender will be opened at 11 a. m. on 30-8-2017 in the presence of such of the tenderer or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 945 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 29-8-2017. Cheques, Postage Stamps, D.D, IPO etc. will not be accepted towards the cost of forms, nor will the forms be sent as per V.P.P. Duplicate forms, if required will be issued at ` 473 per copy.

Those who want tender form by post should sent an additional amount of ` 30 towards the Postal Charge.

Sale of tender forms will begin only after publication of notification in the dailies.

Government College of Engineering,
Kannur.

(Sd.)
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി5-6572/2017. 2017 ജൂലൈ 23.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—52/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ബ്രാസ്സ് സ്ക്രൂ, അയൺ കാര്യേജ് ബോൾട്ട് ആന്റ് നട്ട് തുടങ്ങിയവ.

അടങ്കൽ തുക—` 1,03,800.

നിരതദ്രവ്യം—` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 420.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—30-8-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-8-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.